

**Recognition to Doctors**

4828. SHRI MAHABIR LAL BISHVAKARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have given recognition to the doctors who have received education from Russia at par with the Indian doctors as per the agreement reached with the Russian Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) Section 13 of the Indian Medical Council Act, 1956 provides for recognition of medical qualification conferred by foreign universities/medical institutions to Indian nationals. The medical qualifications granted by 29 medical institutions in the erstwhile U.S.S.R., including Russia, are included in the Part II of the Third Schedule to the Indian Medical Council Act, 1956 and are recognised medical qualifications when held by Indian nationals.

[English]

**Health Programmes**

4829. SHRI ANCHAL DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount allocated by Government to Orissa in 1995-96 for various health programmes especially women and child welfare programme;

(b) whether the entire amount was utilised by the State Government;

(c) if so, the number of women and children benefited therefrom in 1995-96;

(d) whether Government propose to increase the allocation to the State of Orissa to cover more villages with rural health services;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) The Child Survival & Safe Motherhood Programme is being implemented in all the districts of Country including the State of Orissa for the welfare of Women & Children. An amount of Rs. 996.53 lakhs in cash & kind assistance has been provided to Orissa State during 1995-96.

(c) About 8.25 lakh women & 8.73 lakh children have been benefitted under the programme.

(d) There is no such proposal at present.

(e) Does not arise.

(f) The programme already caters to the demand of entire State.

**Danger to Crop due to Flood**

4830. SHRI DARBARA SINGH:  
SHRI SUKH LAL KUSHWAHA:  
SHRI RAMBAHADUR SINGH:  
SHRI KESHAB MAHANTA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that every year crops worth crores of Rupees are being damaged due to floods;

(b) whether any assessment has been made for the loss incurred during 1996-97;

(c) if so, the details thereof, State-wise;

(d) the Central assistance provided to each State for such losses, State-wise; and

(e) the schemes formulated to check losses every year, Statewise with particular reference to Punjab, Assam and Bihar?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) Yes, Sir.

(c) State-wise damage assessed is enclosed as Statement-I.

(d) State-wise Central Assistance released is shown in Statement-II.

(e) Various flood management measures such as embankments, drainage channels, town protection works, raising of villages and anti-erosion schemes have been formulated and implemented by the State Governments in the successive Five Year Plans to Control floods and check losses due to floods which have provided reasonable degree of protection to an area of 14.4 million ha. out of the flood prone area of 40.0 million ha. Flood Management schemes costing more than Rs. 1 crore are received for appraisal by the Central Government. In the last one year, 20 schemes of Assam and 5 schemes of Bihar were received for appraisal by the Central Government out of which 14 schemes of Assam and 2 schemes of Bihar have been cleared. In addition 94 flood proofing schemes costing Rs. 671.4 lakhs of Bihar have been cleared for implementation under the Centrally assisted programme on floor Proofing in North Bihar. No schemes have been received from Punjab during this period.

## STATEMENT-I

## DAMAGE DUE TO FLOOD, CYCLONE MONSOON—1996

	State/UTs	Dists affected (No.)	Area affected (In lakh ha.)	Population affected (In lakh)	Damage to crops area (in lakh ha.)	Damage to houses (No.)	Human lives lost (No.)	Animals lost (No.)
1	Andhra Pradesh	15	0.98		0.98	22876	133	1613
2	Arunachal Pradesh	13		0.02			1	15
3	Assam	18	5.75	27.00	1.98	7848	30	372
4	Bihar	24	9.17	69.02	5.54	45561	139	36
5	Gujarat	19	18.22	116.86	0.19	54579	101	1962
6	Haryana	4	0.33	2.60	0.15	12083	14	78
7	Jammu & Kashmir	11	0.58	11.71	0.46	24521	58	9534
8	Karnataka	17				5636	106	1032
9	Kerala	14	0.35	4.14	0.28	13613	48	
10	Madhya Pradesh						8	
11	Maharashtra	26		0.02		2899	198	38
12	Meghalaya	3					8	
13	Orissa	6	0.33	3.10	0.20	684		1
14	Punjab	2					4	
15	Rajasthan	13	3.23	12.55	4.46	104513	119	5767
16	Tamil Nadu	13	0.05		0.05	38296	54	19
17	Tripura	1					7	
18	Uttar Pradesh	36	9.07	45.68	4.58	27118	237	954
19	West Bengal	11		16.40			34	44
	Total	245	48.06	309.1	14.87	480449	1299	21456

## STATEMENT-II

## CENTRAL ASSISTANCE RELEASED DURING 1996-97

(Rs. in crores)

Sl. No.	State	Central Share of Calamity relief fund released	Released from National Fund for Calamity Relief
1	2	3	4
1.	Andhra Pradesh	46.57	21.00
2.	Arunachal Pradesh	2.64	10.00
3.	Assam	18.755	
4.	Bihar	19.485	21.00
5.	Goa	0.400	
6.	Gujarat	52.350	
7.	Haryana	18.790	

1	2	3	4
8.	Himachal Pradesh	10.105	
9.	Jammu & Kashmir	14.780	
10.	Karnataka	15.695	
11.	Kerala	41.550	
12.	Madhya Pradesh	19.155	
13.	Maharashtra	25.575	
14.	Manipur	0.930	
15.	Meghalaya	1.045	10.00
16.	Mizoram	0.475	
17.	Nagaland	0.640	
18.	Orissa	18.380	
19.	Punjab	20.305	

1	2	3	4
20.	Rajasthan	100.710	21.00
21.	Sikkim	1.765	
22.	Tamil Nadu	22.255	
23.	Tripura	0.710	
24.	Uttar Pradesh	46.920	
25.	West Bengal	19.245	21.00

#### Mini Industrial Training Institute's

4831. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Integrated Rural Development programme has recommended the setting up of mini ITI or rural polytechnics in each block;

(b) if so, whether states have agreed to set up such mini ITI; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Ministry of Rural Areas and Employment has advised the States to take steps for setting up of mini-ITIs for strengthening the training infra-structure under TRYSEM programme. These mini ITIs are to be set up in Blocks where no proper training facilities exist. A sum of Rs. 1961.06 lacs has been released as Central share to eight States for setting up such mini ITIs in the year 1995-96.

#### China Naval Base in Karachi

4832. SHRI T. GOPAL KRISHNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that Pakistan has offered China a Naval base in Karachi and another neighbouring country too offered some facility in one of its Islands;

(b) the precautionary planning being made by the Government to face possible threat to our country from either China or Pakistan;

(c) whether it is a fact that the institute of strategic studies in London/Washington warned our country about poor planning; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Government are aware of close cooperation between Pakistan and China in the defence field, including the navy. Government have seen reports of Chinese

assistance to Myanmar in the setting up and upgradation of naval facilities.

(b) to (d) Government keep under constant review all developments having a bearing on the country's security and take appropriate measures to safeguard the national interest.

#### Replacement of Indian Armoury

4833. DR. SATYAJITSINH DULIPSINH GAEKWAD:  
DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

(a) whether India's armoury needs replacement;

(b) if so, whether India needs 155 mm howitzer guns, submarines, combat aircraft and advance jet trainers;

(c) if so, whether leading international arms industries are eager to sell their latest gadgetry to the armed forces;

(d) if so, whether the present Russian companies are keen to supply arms and spare parts to Indian armed forces which have come from erstwhile Soviet Union;

(e) if so, whether any agreement in this regard has been reached; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b) Modernisation updatment, and new inductions into the Armed Forces is a continuing process.

(c) to (f) Arms suppliers, whether from Russia or from other counnes, are generally keen to sell arms, platforms and equipment to India whenever it is commercially remunerative to them. However, import decisions are taken by the Government of India only after due evaluation of the feasibility of meeting requirements by way of indigenous production. When it is decided to undertake imports, appropriate contracts or agreements are executed in each case.

[Translation]

#### Residential Primary Schools

4834. SHRI SHANTILAL PARSOTAMDAS PATEL:  
SHRIMATI SUSHMA SWARAJ:  
SHRI RADHA MOHAN SINGH:  
SHRI NITISH MUKAR:  
SHRIMATI GEETA MUKHERJEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have recently decided to open atleast one residential primary school for the poorest of the poor in each district of the country;